

(J.H.C. Sch. 1-7)  
From:  
**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

All the Principal District & Sessions Judges in the State of Jharkhand  
(except Ranchi & Hazaribagh).

Sub: - Nomination of one Judicial Officer from each district dealing with MVACT Cases for attending **two days (R-3) Refresher Training Programme** scheduled to be held on **27<sup>th</sup> & 28<sup>th</sup> April, 2019** at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate one Judicial Officer from each district dealing with MVACT Cases for attending two days (R-3) Refresher Training Programme on Tools and Techniques to expedite MACT Cases & Recording and Appreciation of Electronic Evidence scheduled to be held on 27<sup>th</sup> & 28<sup>th</sup> April, 2019 at Judicial Academy Jharkhand, Ranchi.

Accordingly, you are requested to direct the Officer concerned, posted at your Judgeship, to report at the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 27.04.2019 at 9:30 AM in proper dress.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 26<sup>th</sup> April, 2019 till the evening of 28<sup>th</sup> April, 2019.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 1143 /Apptt.

Dated, Ranchi, the March 28, 2019

Copy forwarded the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No.1870/JAJ dated 05.03.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

*J.P. Singh*  
28.03.2019  
Registrar (Administration)